

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/123(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	ARCHANA SWAIKA VS BRISHTI COMMODEAL PRIVATE LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Jyoti Singh, Adv. : For Petitioner

ORDER

1. Ld. Counsel for the petitioner present. None for the respondents.
2. Ld. Counsel for the petitioner seeks one week's time to file Vakalatnama. Time is allowed.
3. Post this matter on **27/6/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)